## GOVERNMENT OF INDIA MINISTRY OF PARLIAMENTARY AFFAIRS

### RAJYA SABHA

## **UNSTARRED QUESTION NO - 134**

ANSWERED ON -01/12/2025

## IMPLEMENTATION OF THE NATIONAL e-VIDHAN APPLICATION FOR DIGITAL LEGISLATURES

## 134. SHRI MOKARIYA RAMBHAI SMT. KIRAN CHOUDHRY

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- a) the current status of implementation of the National e-Vidhan Application (NeVA) in the State Legislatures;
- b) the objectives of enabling paperless operation and increasing transparency in legislative work and the main features of NeVA;
- c) the steps taken to promote uniform digital infrastructure and workflow systems in all legislative houses under the 'One Nation, One Application' vision; and
- d) the steps being taken by Government to ensure capacity building, digitization of legacy records, and integration of emerging technologies for strengthening digital governance in legislatures?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (Dr. L. MURUGAN)

- a) As of now, 28 State / UT Legislatures have signed Memoranda of Understanding (MoUs) for implementation of NeVA, and 20 of them have already transformed into fully digital Houses by on-boarding the NeVA platform.
- b) The National e-Vidhan Application (NeVA) is a Mission Mode Project under the Digital India programme project aimed at digitalising all the 37 State/UT Legislatures of the country. The main features of the NeVA project are as under:
  - i. Backend computerization of all branches of State/UT Legislature Secretariats to ensure electronic flow and delivery of information/data to all stakeholders
  - ii. Capacity building for Members, Legislature Secretariat staff, and State Government officials
  - iii. Setting up of NeVA SeVA Kendras (NSKs) in State / UT Legislatures for assisting members
  - iv. Development of multi-tenancy generic application in line with the Hon'ble Prime Minister's vision of 'One Nation One Application' to automate House processes;
  - v. Information dissemination through public portals.

- c) Under the "One Nation, One Application" vision, the Ministry has developed a single, generic NeVA platform for use by all Legislative Houses. The adoption of common application architecture itself promotes process standardisation across Houses. In addition, the Ministry provides the required ICT infrastructure to bring all legislatures to a uniform level of baseline digitalisation.
- d) The Ministry undertakes extensive capacity-building programmes for all stakeholders of the NeVA project through National Workshops, Regional Workshops, video-conferencing sessions, on-site and off-site technical support, and continuous handholding. Ministry provides funding for digitalisation of legacy data. Cutting-edge AI/ML-based tools like Bhashini's AI/ML text-to-text translation and speech-to-text/voice-to-speech capabilities have been incorporated into the NeVA platform to enhance linguistic inclusiveness and user experience of the platform.

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